



**भारतीय रिज़र्व बैंक**  
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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### RBI cancels Certificate of Registration of 3 NBFCs

The Reserve Bank of India (RBI) has cancelled the certificate of registration of the following three non-banking financial companies (NBFCs) in exercise of the powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	M/s. Malpani Holdings Private Ltd.	22/2, A.M.Road Kalasipalyam, New Extn, Bengaluru-560002	N-02.00231 October 31, 2008	October 21, 2015
2.	M/s. Sachsons Leasing and Finance Private Limited	58/16, Ashok Nagar (Tilak Nagar) New Delhi- 110018	14.00365 March 09, 1998	November 02, 2015
3.	M/s. Tej Gaurav Finance Limited	Tej Gaurav House, 109, Telang Road, Matunga (East), Mumbai-400019	13.00901 May 26, 1998	November 16, 2015

Following the cancellation of registration certificate, these companies cannot transact the business of a non-banking financial institution as laid down under clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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